

**CENTRAL ADMINISTRATIVE TRIBUNAL  
JAMMU BENCH, JAMMU**

Hearing through video conferencing



**T.A. No. 62/1197/2021**

This the 25th day of March, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)  
HON'BLE MR. ANAND MATHUR, MEMBER (A)**

Dr. Naser Shaheen Mir (Aged: 31 years), S/o Abdul Gaffar Mir, R/o Rafiabad, Baramulla.

.....Applicant

(Advocate:- Mr. Mir Majid Bashir-**Not Present**)

**Versus**

1. State of J&K through Commissioner cum Secretary to Government Health and Medical Education Department, Civil Secretariat, Jammu/Srinagar.
2. Director, Health Services Kashmir, Srinagar.
3. J&K Board for Professional Entrance Examinations through it's Under Secretary, Srinagar/Jammu.

.....Respondents

(Advocate: Mr. Sudesh Magotra, learned D.A.G.)

**O R D E R  
[O R A L]**

**(Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member-J)**

Despite sending the link to the learned counsel for the applicant for joining the video conference and the case being listed in the regular cause list, nobody has joined the video conference on behalf of the applicant today.

2. On the last dates also i.e., 04.03.2021 and 22.03.2021, nobody had joined the video conference on behalf of the applicant and the case was listed for today i.e., 25.03.2021 for appearance of applicant. It seems that the applicant has lost interest in pursuing the matter. Accordingly, the T.A. is dismissed due to non appearance of applicant.

**(ANAND MATHUR)  
MEMBER (A)**

*Arun*

**(RAKESH SAGAR JAIN)  
MEMBER (J)**